

Central Administrative Tribunal  
 Madras Bench  
O.A. No.32/87

KE Ismail

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Applicant

-Vs-

1 Director General of Posts  
 Dak Dhar Bhavan  
 New Delhi-1

2 Postmaster General  
 Trivandrum-35

3 Superintendent of Post Offices  
 Changannacherry Division

4 Biju Thomas  
 Reserve Trained Pool,  
 Postal Assistant  
 Kottayam H.O, Kottayam Division

.... Respondents

M/s K Ramakumar/CP Ravindranath/  
 and EM Joseph ... Counsel for Applicant

Mr PA Mohammed, ACGSC ... Counsel for Respondents

CORAM

Hon'ble Shri C Venkataraman, Administrative Member  
 and

Hon'ble Shri G Sreedharan Nair, Judicial Member

(Order pronounced by Hon'ble Shri G Sreedharan Nair,  
 Judicial Member)

ORDER

The relief claimed in this application by a  
 Short Duty Postal Assistant(RTP) is to direct the  
 respondents to appoint him in any one of the vacancies  
 of Postal Assistant existing in the Changannacherry  
 Division. In the reply filed by the 3rd Respondent  
 it is stated that the applicant will be considered  
 for appointment against the regular vacancy after  
 absorption of the two preferential group candidates  
 selected against regular vacancies. The counsel of

respondent has also pointed out that the 4th Respondent has since been reallocated to Kottayam Division and as such, there is the immediate prospect of the applicant being considered for appointment in Changanacherry Division.

2 We record this submission. In view of the same it was agreed to by the counsel of the applicant that the application may be closed. Accordingly, the application is closed.

  
(G Sreedharan Nair)  
Judicial Member  
12.8.87

  
(C Venkataraman)  
Administrative Member  
12.8.87

Index: Yes/No